


ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2020

NAME OF THE COMPANY: Storm Export Pvt Ltd V/s RS Infrawell India Pvt Ltd & anr

SECTION OF I & B CODE: 9 IBC

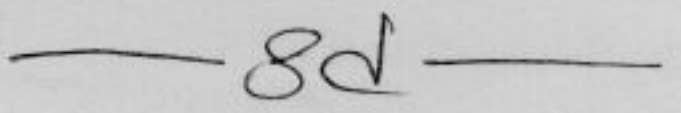
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Aishwarya Pratap Singh	Adv.	opertia G.	
2.				

CP NO.(IB)33/ALD/2020

Sh. Aishwarya Pratap Singh, Advocate for the petitioner is present and prays further time to file affidavit of service. Time is granted.

As prayed for, put up on 12th March, 2020.

Dated: 10.02.2020



(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)

Typed by :
Kavya Prakash Srivastava
(Stenographer)